

# RAJASTHAN HIGH COURT

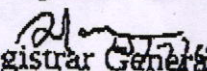
No. 788

Date- 15.07.2019

## NOTICE

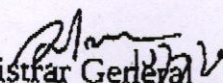
To honour the mandate of equality enshrined in the Constitution of India, the Full Court in its meeting dated 14.07.2019 has unanimously resolved to request the counsels and those who appear before the Court to desist from addressing the Hon'ble Judges as 'My Lord' and 'Your Lordship'.

By Order

  
Registrar General

Copy to-

1. The Registrar cum Principal Secretary to Hon'ble the Chief Justice
2. The Private Secretary to all Hon'ble Judges
3. The President, Rajasthan High Court Advocates Association, Jodhpur.
4. The President, Lawyers' Association, Jodhpur.
5. The President, Rajasthan High Court Advocates Association, Jaipur.
6. Notice Board/Guard File.

  
Registrar General